

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-211/2013/4656/A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Abu Saleh Badrudduza Laskar,
Presiding Officer/Member,
M.A.C.T., Nalbari

Dated Guwahati the th 28 September, 2021.

Sub: **Casual leave with station leave permission.**

Ref:- Your letter No. MACT/N/579, dtd 24.09.2021

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 04.10.2021 and 05.10.2021 along with station leave permission, from the evening of 01.10.2021 till the morning of 06.10.2021**, has been granted. The District & Sessions Judge, Nalbari and in her absence the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sdt

JT.REGISTRAR (VIGILANCE)

4658
Memo NO.HC.VII-211/2013/4657-A, dated 28-9-2021

Copy to:

1. The District and Sessions Judge, Nalbari.
2. ~~The~~ Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)

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